

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4814
ANSWERED ON:04.05.2012
COMPUTER LABORATORY IN EMRSS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is a provision to build computer laboratory in Eklavya Model Residential Schools (EMRSs) under Article 275(1) of the Constitution;
- (b) if so, the details thereof;
- (c) whether the Government provides funds separately to establish computer laboratory in EMRSs;
- (d) if so, the number of proposals received and sanctioned by the Union Government in this regard, State-wise including Gujarat; and
- (e) the time by which a decision is likely to be taken on the pending proposals by the Government in this regards?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b): Eklavya Model Residential Schools (EMRSs) are setup out of grant under Article 275(1) of the Constitution of India. As per revised guidelines on EMRSs issued in June 2010, there is a provision to build computer laboratory in EMRSs.

(c),(d) & (e): The guidelines do not provide for separate funding to establish computer laboratory in EMRSs. The capital cost for the School complex, including hostels, staff quarters, library, science lab and computer lab etc. per school is Rs.12.00 crore with a provision to go up to Rs.16.00 crore in Hill Areas, deserts and islands.